

MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA):

(a) to (d). Reports have been received that the students in Gujarat and Madhya Pradesh have started agitation in both states against the state governments' decision to increase quota of reserved seats in professional colleges. The agitation has been in the form of boycott of classes and examinations, holding procession/rallies, bandhs, forcible closure of shops etc.

According to the existing Central Government/U. G. C. guidelines on the subject, 22.5% of seats in all are required to be reserved for students belonging to SC/ST Communities (15% for S. C. and 7.5% for S. T). While Central universities are expected to follow the Central Government/UGC guidelines regarding reservation for SC/ST, the universities established under Acts of State Legislatures generally follow the reservation policy and instructions issued by the respective state Governments who are primarily responsible for implementation of reservation policy.

**Report of Sarkaria Commission to  
Review-Centre-State Relations**

70. SHRI AMAL DATTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sarkaria Commission set up to review Centre-State relations would be able to complete its report in time ;

(b) if not, the reasons thereof ;

(c) whether Government are considering for extension of its terms if it fails to complete its report in time ; and

(d) the details thereof ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA) :  
(a) and (b). Because of the imprecise, complexity and enormity of

the work involved in reviewing the Centre-State relations, the Sarkaria Commission would not be able to submit its report within the present term of the Commission which expires on June 30, 1985.

(c) and (d). The proposal for further extension of the term of the Commission is under consideration of the Government.

**Death of an Undertrial in Tihar  
Jail**

72. SHRI M. MAHFOOZ ALI KHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an undertrial lodged in Tihar Jail was recently burnt to death under mysterious circumstances ;

(b) if so, the details thereof ; and

(c) the result of the inquiry, if any, conducted by Government in the matter and the action taken thereon ?

THE MINISTER OF STATE IN  
THE MINISTRY OF HOME AFFAIRS  
(SHRIMATI RAM DULARI SINHA) : (a) to (c). No Sir. However, an undertrial Shri Rajinder Kumar made an attempt to commit suicide by burning himself in the Tihar Jail on 15.1.1985. He succumbed to burn injuries in the Lok Nayak Jai Prakash Narain Hospital on 16.1.1985. The Magistrate who conducted an inquest in the case is yet to submit his report in the matter.

**Indo-US Collaboration for National  
Silicon Facility at Baroda**

73. SHRI M. MAHFOOZ ALI KHAN :  
SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have recently signed an agreement with

Hemlock Semi-conductor Corporation of U. S. for the supply of both technology and equipment for the National Silicon Facility at Baroda ;

(b) whether India's leading scientists have voiced their opposition to the agreement ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS ATOMIC ENERGY SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. The agreement provides for supply of process know-how, basic engineering and proprietary equipment for production of polysilicon.

(b) and (c). Some Indian scientists have opposed the agreement mainly on the ground that indigenous technology is available for the production of polysilicon of requisite purity.

#### **Killing of Raja Man Singh**

74. SHRI M. MAHFOOZ ALI KHAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are aware of the killing of Raja Man Singh a senior most legislator in Rajasthan Assembly and a candidate for the recent assembly elections by police firing along with two of his supporters ; and

(c) if so, the reaction of Government with regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes Sir,

(b) The State Govt. has reported that they have ordered a judicial enquiry into the incident of firing at Deeg on 21.2.85 by a sitting Judge of the M.P High Court. Some Police personnel responsible for the firing have been placed under suspension.

The case relating to the firing incident has been entrusted to the CBI to ensure speedy and 'impartial investigation,

#### **Price of Colour T. V. Sets :**

75. SHRI MOHANLAL PATEL : will the PRIME MINISTER be pleased to state :

(a) whether the price of colour T. V. sets is likely to be increased;

(b) if so, the main reasons therefor;

(c) the approximate price of colour T.V. Set at present and the amount likely to be increased ; and

(d) what steps are being taken to check the rising trend of the colour TV set ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

(c) The approximate price of the CTV sets in Delhi inclusive of all taxes as per survey conducted by Department of Electronics, varies from about Rs. 6,500 - to Rs. 10,600/-. No increase in the price is expected.

(d) Government has taken following indirect measures to bring down the price of CTV sets :

(i) issuing industrial approvals liberally, with out any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged.

(ii) reducing Government levies like customs duty on imported raw materials/ components, reduction in excise duty, etc.